## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## IA NOS. 88 OF 2018 & 247 OF 2018 <u>IN</u> APPEAL NO. 19 OF 2018

Dated: 26<sup>th</sup> November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gurha Thermal Power Company Ltd & Ors ... Appellant(s)

Vs.

Jaipur Vidyut NVitran Nigam Ltd & Ors ... Respondent(s)

Counsel for the Appellant (s) : Ms. Roohina Dua

Mr. Chaitanya Madan

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Hlmanshi Andley for R-5

## **ORDER**

Relist the matter on <u>17.12.2018</u>, as requested by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr